

84,000 रुपये मूल्य की चोरी-छिपे लाई गई के रूप में घड़ियां पकड़ी थीं ।

(ख) चूँकि घड़ियां शहर में पकड़ी गयी थीं और जांच-पड़ताल अभी पूरी नहीं हुई है, इसलिये यह कहना सम्भव नहीं है कि यह घड़ियां कितने देशों से चोरी-छिपे लाई गई होंगी ।

(ग) चूँकि इन मामलों में जांच-पड़ताल अभी जारी है, इसलिये यह सवाल ही पैदा नहीं होता ।

Power Generation Schemes in States

482. Shrimati Vimla Devi: Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 1504 on the 5th May, 1966 and state:

(a) whether the additional power generation schemes to meet the anticipated power deficits in States mentioned in the Third Annual Loan Survey have since been finalised;

(b) if so, the broad details of the schemes relating to each State;

(c) the estimated cost of each scheme;

(d) whether any preliminary work has started on the schemes; and

(e) if so, the progress so far made in respect of each Scheme?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) Only one new power generation scheme, namely Cochin Thermal Station has since been sanctioned mainly to back up hydel power generation in Kerala during summer. The question of sanctioning additional schemes will be considered after the power target for the Fourth Plan is finalised.

(b) The Cochin thermal station involves installation of one generating unit of 30 MW capacity and will use furnace oil available from Cochin Refinery as fuel.

(c) The estimated cost of the Cochin Thermal Scheme is Rs. 352 lakhs.

(d) and (e) The site for the thermal power station has been selected near Ernakulam by the Government of Kerala. Specifications for the plant and equipment are under preparation.

Gold Bond Scheme

483. Shrimati Vimla Devi:

Shri R. S. Pandey:

Dr. P. Srinivasan:

Shri Ramachandra Ulaka:

Shri Dhuleshwar Meena:

Shri R. Barua:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the collections under the National Defence Gold Bond Scheme of 1965 have been much below expectations;

(b) if so, the reasons therefor;

(c) the actual amount of collections so far; and

(d) whether Government propose to discontinue the scheme in view of its failure?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) and (b) The response to the National Defence Gold Bond Scheme, though not up to the expectation, has not been unsatisfactory.

(c) 13,558 kilogrammes.

(d) The Scheme has already been discontinued from 1st June, 1966.

Committee on Transport Research

484. Shrimati Vimla Devi: Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether the Committee on Transport Research set up by the Research Programme Committees of the Planning Commission has submitted its report;

(b) if so, the main recommendations; and

(c) the decision taken thereon?

The Minister of Planning and Social Welfare (Shri Asoka Mehta): (a) The Committee on Transport Research was set up as a Standing Committee of the Research Programmes Committee to plan and guide research work on transport problems. It functions as a Committee of Directions in respect of technical design and methodological aspects of transport research schemes.

(b) and (c). Do not arise.

D.A. to Central Government Employees

485. Shri R. S. Pandey:

Shri D. C. Sharma:

Shri P. C. Borooah:

Shrimati Renu Chakravarty:

Shri Vasudevan Nair:

Shri Nambiar:

Shri Yashpal Singh:

Shri Prakash Vir Shastri:

Shri Kolla Venkalah:

Shri N. R. Laskar:

Shri R. Barua:

Shri Gokulananda Mohanty:

Shri Kapur Singh:

Shri Buta Singh:

Shri Narasimha Reddy:

Dr. Ranen Sen:

Shri Madhu Limaye:

Shri Kishen Pattanayak:

Shri Bagri:

Dr. Ram Manohar Lohia:

Shri Ram Sewak Yadav:

Shri Linga Reddy:

Shri P. R. Chakraverti:

Shri Hukam Chand

Kachhavaia:

Shri Rameshwaranand:

Shri Raghunath Singh:

Shri Onkar Lal Berwa:

Shri Ramachandra Ulaka:

Shri Dhuleshwar Meena:

Shri Surendra Pal Singh:

Shrimati Maimoona Sultan:

Shri Ram Harkh Yadav:

Shri A. K. Gopalan:

Shri Dasaratha Deb:

Shri Sivamurthi Swami:

Shri Lakhmu Bhawani:

Will the Minister of Finance be pleased to state:

(a) whether Government have considered further the question of giving

additional Dearness Allowance to the Central Government employees to neutralise the rise in the cost of living recently;

(b) whether Government have discussed this issue with the Central Government employees' Union leaders recently; and

(c) if so, the outcome of the discussions held and whether any decision has been taken in the matter?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) and (b). Yes, Sir. The question of adequacy of Dearness Allowance given to Government employees was recently discussed with representatives of larger Federations/Associations of Government employees.

(c) As no agreement could be reached, Government have appointed a high level Commission to examine the principles governing the grant of Dearness Allowance to Government servants. The Commission will also look into the adequacy of the rates of Dearness Allowance already granted at index level 165.

Housing Problems of Landless Harijans

486. Shri Vasudevan Nair: Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether Government have made any survey regarding the housing problems of landless Harijans in the country;

(b) if so, the findings thereof; and

(c) the tentative provision proposed to be made in the Fourth Plan to provide house sites for the landless Harijans?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) No, Sir.

(b) Does not arise.

(c) A tentative provision of about Rs. 250 lakhs has been made for the Fourth Plan under the Backward